

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO.270 OF 2004 IN O.A. NO.2598 OF 2003

New Delhi, this the 8th day of November, 2004

## Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

- Avtar Krishan Sharma S/o Shri Pt. Murali Lal Sharma R/o Patti Mehar Baraut, Distt. Bagpat-250601.
- Rajinder Singh S/o Shri Tuki Singh
  V. & Post Piyawali, Distt. Gaziabad (UP)
- Bhan s/o Shri Bansi Ram
  R/oRZC-198, Gali No.-6, Madhu Vihar,
  New Delhi.

(All the applicants are working as Group 'D' employees)

.....applicants.

(By Advocate: Shri U. Srivastava)

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Versus

Shri P.K. Goyal, Divisional Railway Manager, New Delhi Northern Railway, Estate Entry Road, New Delhi.

.....Respondents.

(By Advocate: Shri H.K. Gangwani)

## ORDER (ORAL)

## SHRI V.K. MAJOTRA, VICE CHAIRMAN (A) :

Learned counsel for applicants stated that respondents have passed an order and granted promotion to the applicants. CP as such is disposed of. Notices issued to the respondents are discharged. Applicants may take legal recourse, if they are still aggrieved.

(Shanker Raju) Member (J)

(V.K. Majotra) Vice Chairman (A)

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8.11.04